

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

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The Meeting No.21/AM-19 dated 17.01.2019 actually held on 01.02.2019 for the licensing year 2018-19 to consider the cases under Duty Exemption Schemes (Chapter-4) in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1	Shri V.K. Kohli, Director	TC office, Noida
2	Dr. R. A. LAL, Sr. General Manager	AT&DC
3	Shri S.K.Mohapatra, DDG	DGFT
4	Shri Dinesh Baid, FTDO	DGFT

The agenda for meeting No.21/AM-19 dated 17.01.2019 was taken up for discussion and the decision taken in respect of each case is enumerated below:

MEETING NUMBER : 21/84-ALC3/2018 **MEETING DATE** : 17.01.2019

Case No.: 3/13/84-ALC3/2018	Party Name: NARASIMHA MURTHY.MR(PROP.TECHNO FLEX INDUSTRIES)	Meet No/Date: 21/84-ALC3/2018 17.01.2019	Status: Deferred
HQ File :01/84/050/00233/AM19/	RLA File :07/24/040/00275/AM18/	Lic.No/Date: 0710112655 09.01.2018	Defer Date: 28.02.2019
Decision : Committee considered the case as per agenda along with other relevant papers and noted that firm's reply has been received on 03.01.2019 and decided to forward the same to DIPP for their expedite comments. The case stands deferred for re-listing on 28.02.2019.			

Case No.: 3/11/84-ALC3/2018	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date: 21/84-ALC3/2018 17.01.2019	Status: Approved
HQ File :01/84/050/00171/AM19/	RLA File :04/24/040/00069/AM19/	Lic.No/Date: 0410164453 28.06.2018	
Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. IPP vide their F.O. No. 7/12/2018-TSW dated 28.12.2018 as detailed below: EXPORT MADE ITEM NO. 1:- "PVC HAND BAGS"			

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STYLE	QTY (In Nos)
1BD009 V COM	2,500
1BA104 V OOW	1,160
1BA104 V OWW	300
1BA111 V OOW	620
1BA171 V OWW	120
1BA171 V OXW	200
1BG158 V OOW	2,635
1BG158 V OWW	650
1BG159 V OOW	400

1BG159 V OWW	760
1BH038 V OOW	3,765
1BH038 V OWW	1,890
TOTAL	15,000

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQMTR	5555
2	OUTER LINING (FABRIC 100%PA / 100%PA / 100%PL / NYLON GABADINE / TES. GAB. NY/ 100% NYLON FABRIC (LINING MATERIALS WIDTH 58 INCHES)	MTR	1948
3	INNER LINING (FABRIC 100%PA / PRADA LOGO LINING / NYLON GABADINE LINING MATERIALS WIDTH 58 INCHES)	MTR	2283
4	REINFORCEMENT MATERIAL(ROPE / STRING / COTTON CORD / REINFORCEMENT MATERIAL)	MTR	5883
5	REINFORCEMENT MATERIAL (ANTISTRAPPO / TELA ANTIS / REINFORCEMENT MATERIALS)	NOS	Net to Net
6	REINFORCEMENT MATERIAL (GUTTAPERGA / CANAPINA/ TALIN / KURT/ REINFORCEMENT MATERIALS)	SQ MTR	2680
7	REINFORCEMENT MATERIAL (FELT NON ADHESIVE / SINTEX / REINFORCEMENT MATERIALS)	SQ MTR	424
8	REINFORCEMENT MATERIAL (SALPA/ BOARDS / REINFORCEMENT MATERIALS)	SQ. MTR	1165
9	METAL FITTINGS (WASHER/ UNDER PLATES/ RIVET / U RING/ METAL SCREW / EYELET / METAL FITTINGS)	NOS	Net to Net
10	METAL FITTINGS (PULLER / D RING / O RING / LOGO / STUD / MAGNET / STICK / METAL FITTINGS)	NOS	Net to Net
11	METAL FITTINGS (DOG HOOK / DOG LEASH / BUCKLE / CHAIN / METAL FITTINGS)	NOS	Net to Net
12	ZIP FASTNER (ZIP FASTNER)	NOS	Net to Net
13	SEWING THREADS	MTR	1395155
14	POLISHES / EDGE STAIN (POLISHES / EDGE STAIN)	KGS	213
15	PRIMER (DA550)	KGS	379
16	COTTON BAG (PACKING MATERIAL)	NOS	As Per Packing Policy
17	PACKING BOX NON CORRUGATED BOX (PACKING MATERIAL)	NOS	As Per Packing Policy
18	MAGNETIC CARD (PACKING MATERIAL)	NOS	As Per Packing Policy
19	PACKING ENVELOPE (PACKING MATERIAL)	NOS	As Per Packing Policy

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:4/11/84-ALC3/2018

Party Name:K H EXPORTS INDIA PRIVATE LIMITED,

Meet No/Date:21/84-ALC3/2018 17.01.2019

Status:Approved

HQ File :01/84/050/00172/AM19 /

RLA File :04/24/040/00079/AM19/

Lic.No/Date:0410164459 02.07.2018

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. IPP vide their F.O. No. 7/36/2018-TSW dated 13.11.2018 as detailed below:

EXPORT MADE ITEM NO. 1:- “Cow Leather Satchel Bag”

STYLE	QTY
F54787	5,425
F26067	3,536
F37557	891
TOTAL	9,852

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	16268.00
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	MTR	644.00
8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	4395.00
10	WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING)	MTR	11723.00
11	MESH (SPACER MESH)	MTR	762.00
12	REINFORCEMENT MATERIAL (NON WOVEN LINING 0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	1632.00
13	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM)	MTR	297.00
14	REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN)	MTR	58.00
15	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	701.00
20	METAL FITTING (DOG LEASH / DOG HOOK / BUCKLE / METAL ACCESSORIES/METAL FITTINGS)	NOS	NET TO NET
21	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING)	NOS	NET TO NET
22	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	NET TO NET
23	METAL FITTING (BALL CHAIN / D RING / METAL FITTING)	NOS	NET TO NET

24	ZIP FASTENER (ZIP FASTENER (ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP)	MTR	5738.00
25	SLIDER (SLIDER)	NOS	NET TO NET
26	STOPPER (STOPPER)	NOS	NET TO NET
27	STOPPER (STOPPER)	SET	NET TO NET
28	SNAP BUTTON / MAGNETIC SNAP BUTTON (METAL FITTING)	SET	NET TO NET
29	LEATHER AUXILIARY (POLISHES CHM330 / CHS330 POLISHES / EDGE STAIN	KGS	52.00
30	PRIMER POLISHES DA550 / CA220 / UA400H (POLISHES EDGE STAIN)	KGS	72.00
31	WATER BASED ADHESIVE (WATER BASED ADHESIVE P-560)	KGS	152.00
32	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
33	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 2:- "PVC Satchel Bag"

STYLE	QTY
F36137	3,063
F39647	2,335
F39646	1,221
F40726	1,000
37867	1,059
F38858	512
TOTAL	9,190

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	40875.00
2	OUTER LINING (10.5 CM TWILL PLAID ORIGINAL PEBBLE PVC - 600D CANVAS WIDTH-54")	MTR	314.00
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	MTR	2594.00
6	OUTER LINING (50.02 CM CAMO 12CM SIG C REPS PRINT ORG PEB PVC - 600D CANVAS / 63.98 CM SIG C WILDBEAST CAMO PVC - 50/50 T/C BLEND PLAIN WEAVE WIDTH-54")	MTR	553.00

8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	8629.00
9	INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT WIDTH-56")	MTR	601.00
10	WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING)	MTR	10936.00
11	MESH (SPACER MESH)	MTR	1740.00
12	REINFORCEMENT MATERIAL (NON WOVEN LINING 0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	4340.00
13	REINFORCEMENT MATERIAL(BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM)	MTR	295.00
14	REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN)	MTR	201.00
15	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	1431.00
20	METAL FITTING (DOG LEASH / DOG HOOK / BUCKLE / METAL ACCESSORIES)	NOS	Net to Net
21	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING)	NOS	Net to Net
22	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (BALL CHAIN / D RING / METAL FITTING)	NOS	Net to Net
24	ZIP FASTENER (ZIP FASTENER ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP)	MTR	10105.00
25	SLIDER (SLIDER)	NOS	Net to Net
26	STOPPER (STOPPER)	NOS	Net to Net
27	STOPPER (STOPPER)	SET	Net to Net
28	SNAP BUTTON / MAGNETIC SNAP BUTTON (METAL FITTING)	SET	Net to Net
29	LEATHER AUXILIARY (POLISHES CHM330 / CHS330 POLISHES / EDGE STAIN)	KGS	69.00
30	PRIMER / POLISHES DA550 / CA220 / UA400H (POLISHES EDGE STAIN)	KGS	147.00
31	WATER BASED ADHESIVE (WATER BASED ADHESIVE P-560)	KGS	170.00
32	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
33	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 3:- "Cow Leather Executive Bag"

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STYL E	QTY
32249	1,610
32251	859
TOTAL	2,469

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	629
9	INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT WIDTH-56")	MTR	1743
10	WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING)	MTR	3678
12	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	1046
13	REINFORCEMENT MATERIAL(BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM)	MTR	251.998
15	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	631.996
20	METAL FITTING (DOG LEASH / DOG HOOK /BUCKLE / METAL ACCESSORIES)	NOS	Net to Net
21	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING)	NOS	Net to Net
22	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (BALL CHAIN / D RING / METAL FITTING)	NOS	Net to Net
24	ZIP FASTENER (ZIP FASTENER (ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP))	MTR	1755.997
25	SLIDER (SLIDER)	NOS	Net to Net
26	STOPPER (STOPPER)	NOS	Net to Net
27	STOPPER(STOPPER)	SET	Net to Net
28	SNAP BUTTON MAGNETIC SNAP BUTTON (METAL FITTING)	SET	Net to Net
29	LEATHER AUXILIARY (POLISHES CHM330 / CHS330/POLISHES / EDGE STAIN)	KGS	35.000
30	PRIMER POLISHES DA550 CA220 UA400H (POLISHES EDGE STAIN)	KGS	81
31	WATER BASED ADHESIVE P560(WATER BASED ADHESIVE P-560)	KGS	55.995
32	SILICA GEL(PACKING MATERIAL)	NOS	As Per Packing Policy
33	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 4 :- "Cow Leather Hand Bag"

STYLE	QTY
24840	500
TOTAL	500

S.No.	Item Description	UOM	Total Qty
9	INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT WIDTH-56")	MTR	485
10	WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING)	MTR	755
12	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	176
13	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM))	MTR	17
15	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	59.995
20	METAL FITTING (DOG LEASH / DOG HOOK / BUCKLE / METAL ACCESSORIES)	NOS	Net to Net

21	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING)	NOS	Net to Net
22	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (BALL CHAIN / D RING / METAL FITTING)	NOS	Net to Net
24	ZIP FASTENER (ZIP FASTENER ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP)	MTR	380
25	SLIDER (SLIDER)	NOS	Net to Net
26	STOPPER (STOPPER)	NOS	Net to Net
27	STOPPER (STOPPER)	SET	Net to Net
28	SNAP BUTTON / MAGNETIC SNAP BUTTON (METAL FITTING)	SET	Net to Net
29	LEATHER AUXILIARY (POLISHES CHM330 / CHS330)(POLISHES / EDGE STAIN)	KGS	6
30	PRIMER / POLISHES DA550 / CA220 / UA400H)(POLISHES EDGE STAIN)	KGS	11
31	WATER BASED ADHESIVE (WATER BASED ADHESIVE P-560)	KGS	11
32	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
33	PRINTED POLY BAG POLYETHYLENE (PACKING	NOS	As Per



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	MATERIAL)		Packing Policy
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EXPORT MADE ITEM NO. 5 :- "PVC Hand Bag"

STYLE	QTY
F54774	2,165
F26068	4,870
F54788	18,959
39776	500
TOTAL	26,494

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	13933
3	OUTER LINING (10.6CM SIG / SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE WIDTH-54")	MTR	209.995
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY COTTON NON BRUSH TWILL WIDTH-54")	MTR	669
5	OUTER LINING (12CM PRINTED PVC 1.25MM W/TOP COATING -600D CANVAS / 45.7CM SLG CAMO ORIG PEBBLE EMB PVC - 600D CANVAS WIDTH-54")	MTR	3390

8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	12510.996
9	INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT WIDTH-56")	MTR	450
10	WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING)	MTR	80439
12	REINFORCEMENT MATERIAL(NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM))	YARD	2629
13	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM)	MTR	1072
14	REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN)	MTR	248
15	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	1785
17	REINFORCEMENT MATERIAL (FELT SR 09/10 NON ADHESIVE)	SQMT R	179.99675
20	METAL FITTING (DOG LEASH / DOG HOOK / BUCKLE / METAL ACCESSORIES)	NOS	Net to Net
21	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING)	NOS	Net to Net
22	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net

23	METAL FITTING (BALL CHAIN / D RING / METAL FITTING)	NOS	Net to Net
24	ZIP FASTENER (ZIP FASTENER (ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP)	MTR	9483
25	SLIDER (SLIDER)	NOS	Net to Net
26	STOPPER (STOPPER)	NOS	Net to Net
27	STOPPER (STOPPER)	SET	Net to Net
28	SNAP BUTTON MAGNETIC SNAP BUTTON (METAL FITTING)	SET	Net to Net
29	LEATHER AUXILIARY (POLISHES CHM330 / CHS330)(POLISHES / EDGE STAIN)	KGS	136
30	PRIMER / POLISHES (DA550 / CA220 / UA400H)(POLISHES EDGE STAIN)	KGS	218
31	WATER BASED ADHESIVE (WATER BASED ADHESIVE P-560)	KGS	205
32	SILICA GEL(PACKING MATERIAL)	NOS	As Per Packing Policy
33	PRINTED POLY BAG OLYETHYLENE(PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 6 :- “Cow Leather Belt”

STYLE	QTY (In Nos.)
55179	4,596
56822B	796
64089	1,425

64890	709
87091	2,256
F12026	4,052
F12153	3,896
F12189	3,444
F55434	14,723
F64840	26,879
F64842	15,165
F65185	12,062
F65186	7,709
F38727	17,391
28668	1,011
55229	1,445
56822I	29

58636	596
64772	532
64889	838
87092	500
F34865	740
TOTAL	1,20,794

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	4,653.000
12	REINFORCEMENT MATERIAL (NON WOVEN LINING 0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	440.000
16	REINFORCEMENT MATERIAL (1.5MM BONDED LEATHER BOARD (CHAMAR CHARME S P+1B)	SQMT R	7,797.000
18	BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	7,951
19	BUCKLE (BUCKLEMETAL FITTINGS)	NOS	Net to Net
29	LEATHER AUXILIARY (POLISHES CHM330 / CHS330)POLISHES / EDGE STAIN	KGS	907.000
30	PRIMER POLISHES DA550 / CA220 / UA400H (POLISHES EDGE STAIN)	KGS	827.000

32	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
33	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
34	PACKING GIFT BOX NON CORRUGATED (PACKING MATERIAL)	NOS	As Per Packing Policy
35	PACKING INSERT BOX (PACKING MATERIAL)	NOS	As Per Packing Policy

EXPORT MADE ITEM NO. 7 :- "Cow Leather Belt Combination with PVC Materials"

STYLE	QTY
35108	1,189
64077	6,873
F22540	5,186
F64839	

	57,940
F56160	1,381
TOTAL	72,569

S.No.	Item Description	UOM	Total Qty
3	OUTER LINING (10.6CM SIG / SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE WIDTH-54")	MTR	371
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	MTR	3667
5	OUTER LINING (12CM PRINTED PVC 1.25MM W/TOP COATING -600D CANVAS / 45.7CM SLG CAMO ORIG PEBBLE EMB PVC - 600D CANVAS WIDTH-54")	MTR	92.000
7	OUTER LINING (BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL / SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC - POLY/CTN NON-BRUSH TWILL WIDTH-54")	MTR	392.000
16	REINFORCEMENT MATERIAL (1.5MM BONDED LEATHER BOARD CHAMAR CHARME S P+1B)	SQMT R	4940.000
18	BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	2825.000

19	BUCKLES (BUCKLE METAL FITTINGS)	NOS	Net to Net
29	LEATHER AUXILIARY (POLISHES CHM330 / CHS330)POLISHES / EDGE STAIN)	KGS	805.000
30	PRIMER POLISHES DA550 / CA220 / UA400H (POLISHES EDGE STAIN)	KGS	474.000
32	SILICA GEL (PACKING MATERIAL)	NOS	As Per Packing Policy
33	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As Per Packing Policy
34	PACKING GIFT BOX (NON CORRUGATED (PACKING MATERIAL)	NOS	As Per Packing Policy
35	PACKING INSERT BOX (PACKING MATERIAL)	NOS	As Per Packing Policy

RA concerned may take necessary action subject to compliance of other usual conditions.

4	Case No.:7/15/84-ALC3/2018	Party Name:LAHOTI OVERSEAS LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310822129	Defer Date:

:01/84/050/00263/AM19/	:03/95/040/00285/AM19/	05.07.2018	28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on 03.12.2018 and final reminder dated 31.01.2019. No reply received from the firm. Committee decided to last reminder to the firm to clarify how the weight of export product is 9 times higher than import products and if mixed with yarn then content of both products. The case stands deferred for re-listing on 28.02.2019.			

Case No.: 3/15/84-ALC3/2018	Party Name:ARRUTH TECHNICAL PERFORMANCE WEAR PRIVATE LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
HQ File 5 :01/84/050/00259/AM19/	RLA File :02/24/040/00071/AM19/	Lic.No/Date:0210208633 09.08.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply. Accordingly, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.: 12/21/84-ALC3/2018	Party Name:UNIRAY MEDICAL LLP	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
HQ File 6 :01/84/050/00382/AM19/	RLA File :03/95/040/00620/AM19/	Lic.No/Date:0310823906 21.09.2018	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the clear justification of 3.52 sq.mtr polyester fabric with PCM 26.4 sq. metre, PU coated polyester fabric per piece of apron to be given alongwith sample of the apron. The case stands deferred for re-listing on 28.02.2019.			

Case No.: 12/15/84-ALC3/2018	Party Name:CREATIVE GARMENTS PVT. LTD.,	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Reject
HQ File 7 :01/84/050/00268/AM19/	RLA File :03/94/040/00534/AM19/	Lic.No/Date:0310823958 24.09.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on 04.12.2018 and final reminder dated 15.01.2019 to furnish the sample alongwith CAD and Style No of the product. No reply received from the firm. Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.: 10/21/84-ALC3/2018	Party Name:MICROFIBER CORP.PRIVATE LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
HQ File 8 :01/84/050/00380/AM19/	RLA File :03/95/040/00584/AM19/	Lic.No/Date:0310823933 24.09.2018	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019.			

9 Case No.: 5/18/84-ALC3/2018	Party Name:BHARAT	Meet No/Date:21/84-	Status:
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	EXPORTS	ALC3/2018 17.01.2019	Deferred
HQ File :01/84/050/00318/AM19/	RLA File :06/24/040/00038/AM19/	Lic.No/Date:0610039006 16.10.2018	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019.			

Case No.:7/18/84-ALC3/2018	Party Name:JINDAL WOOLLEN INDUSTRIES LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
HQ File :01/84/050/00320/AM19/	RLA File :33/24/040/00001/AM19/	Lic.No/Date:3310030490 31.10.2018	Defer Date: 28.02.2019
10	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on 31.01.2019 to appear for PH before NC to explain the manufacturing process of export product and stage wise wastage after each stage of manufacturing process alongwith sample of export and import product and sample of product generated at each stage of manufacturing process. No representative appeared before NC from the firm. The case stands deferred for re-listing on 28.02.2019.		

Case No.:11/21/84-ALC3/2018	Party Name:MICROFIBER CORP.PRIVATE LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
HQ File :01/84/050/00381/AM19/	RLA File :03/95/040/00731/AM19/	Lic.No/Date:0310824830 31.10.2018	Defer Date: 28.02.2019
11	Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019.		

12

Case No.:14/18/84-ALC3/2018	Party Name:SHAHI EXPORTS PVT. LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: approved	
HQ File :01/84/050/00327/AM19/	RLA File :05/24/040/00440/AM19/	Lic.No/Date:0510408360 06.11.2018		
Decision : Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as under:				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Trouser made of 55% Linen 45% Cotton Woven Yarn Dyed Fabric GSM 155 (Tolerance +/- 10%)	56400.000 Number	55% Linen 45% Cotton Woven Yarn Dyed Fabric GSM 155 (Tolerance +/- 10%)	As applied
GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions				

13	Case No.:1/21/84-ALC3/2018	Party Name:ALPINE	Meet No/Date:21/84-	Status:
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	APPARELS PVT.LTD.	ALC3/2018 17.01.2019	Deferred
HQ File :01/84/050/00371/AM19/	RLA File :05/23/040/00348/AM19/	Lic.No/Date:0510408375 12.11.2018	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019.			

Case No.:13/21/84-ALC3/2018	Party Name:ULTRA DENIM PVT. LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
14 HQ File :01/84/050/00383/AM19/	RLA File :08/24/040/00266/AM19/	Lic.No/Date:0810143910 19.11.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:29/21/84-ALC3/2018	Party Name:PINNACLE CLOTHING CO	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
15 HQ File :01/84/050/00399/AM19/	RLA File :05/24/040/00478/AM19/	Lic.No/Date:0510408704 29.11.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:5/21/84-ALC3/2018	Party Name:SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
16 HQ File :01/84/050/00375/AM19/	RLA File :32/24/040/00043/AM19/	Lic.No/Date:3210078761 30.11.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

17	Case No.:28/21/84-ALC3/2018	Party Name:ORIENT CRAFT LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
	HQ File :01/84/050/00398/AM19/	RLA File :05/24/040/00487/AM19/	Lic.No/Date:051040872 8 30.11.2018	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as under:			
S.No.	Export Product	Export Quantity	Import item	Quantity allowed

1.	Ladies Romper made of 100%Viscose Woven Dyed Fabric, GSM 135 (+/-10%) Style No. D409520	1100.000 Number	100%Viscose Woven Dyed Fabric, GSM 135 (+/-10%)	As applied	
2.	Ladies Romper made of 100% Polyester Woven Printed Fabric, GSM 160 (+/-10%) Style No. 443217 / 477515	500.000 Number	100% Polyester Woven Printed Fabric, GSM 160 (+/-10%)	As applied	
GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions					

18	Case No.: 6/21/84-ALC3/2018	Party Name:AMBIKA COTTON MILLS LIMITED,	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00376/AM19/	RLA File :32/24/040/00045/AM19/	Lic.No/Date:3210078769 05.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

19	Case No.: 7/21/84-ALC3/2018	Party Name:TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00377/AM19/	RLA File :03/95/040/00811/AM19/	Lic.No/Date:0310825431 05.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

20	Case No.: 9/21/84-ALC3/2018	Party Name:TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
	HQ File :01/84/050/00379/AM19/	RLA File :03/95/040/00846/AM19/	Lic.No/Date:0310825430 05.12.2018	Defer Date: 28.02.2019
Decision : Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the manufacturing process, stage wise wastage of each input alongwith content of input of export product. The case stands deferred for re-listing on 28.02.2019.				

21	Case No.: 4/21/84-ALC3/2018	Party Name:GUPTA HAIR PRODUCTS (P) LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
	HQ File :01/84/050/00374/AM19/	RLA File :04/24/040/00170/AM19/	Lic.No/Date:0410164951 06.12.2018	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the manufacturing process, stage wise requirement of cleaning liquid. The case stands deferred for re-listing on 28.02.2019.				

22	Case No.: 24/21/84-ALC3/2018	Party Name:GANGA ACROWOOLS LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00394/AM19/	RLA File :30/24/040/00044/AM19/	Lic.No/Date:3010104519 06.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

23	Case No.: 8/21/84-ALC3/2018	Party Name:VENUS SAFETY & HEALTH PVT. LTD.,	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
	HQ File :01/84/050/00378/AM19/	RLA File :03/95/040/00852/AM19/	Lic.No/Date:0310825510 07.12.2018	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019.				

24	Case No.: 22/21/84-ALC3/2018	Party Name:RICHA GLOBAL EXPORTS PRIVATE LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00392/AM19/	RLA File :05/24/040/00500/AM19/	Lic.No/Date:0510408847 10.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions.				

25	Case No.: 3/21/84-ALC3/2018	Party Name:J C S IMPEX PRIVATE LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
	HQ File :01/84/050/00373/AM19/	RLA File :02/24/040/00128/AM19/	Lic.No/Date:0210208840 11.12.2018	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to clarify the range of GSM in high, 18 to 42 and 32 to 60 for each type of shawl, stoles and scarves, exported dimension in quantity with separate requirement of fabric of the specific GSM for each product to be given separately. The case stands deferred for re-listing on 28.02.2019.				

26	Case No.: 23/21/84-ALC3/2018	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00393/AM19/	RLA File :05/23/040/00396/AM19/	Lic.No/Date:0510408873 11.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and				

decided to ratify the norms for the above advance authorization as applied for.
GSM should match in import and export.
RA concerned may take necessary action subject to compliance of other usual conditions.

27	Case No.:20/21/84-ALC3/2018	Party Name:PEE EMPRO EXPORTS P LTD	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
	HQ File :01/84/050/00390/AM19/	RLA File :05/24/040/00510/AM19/	Lic.No/Date:0510408885 13.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions.				

28	Case No.:21/21/84-ALC3/2018	Party Name:WEAR WELL INDIA PVT. LTD.,	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
	HQ File :01/84/050/00391/AM19/	RLA File :05/24/040/00508/AM19/	Lic.No/Date:0510408886 13.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions.				

29	Case No.:25/21/84-ALC3/2018	Party Name:ALPINE APPARELS PVT.LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Deferred
	HQ File :01/84/050/00395/AM19/	RLA File :05/23/040/00397/AM19/	Lic.No/Date:0510408937 17.12.2018	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019.				

30	Case No.:19/21/84-ALC3/2018	Party Name:GAURAV INTERNATIONAL	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
	HQ File :01/84/050/00389/AM19/	RLA File :05/23/040/00409/AM19/	Lic.No/Date:0510408952 18.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions.				

31	Case No.:26/21/84-ALC3/2018	Party Name:OPERA GLOBAL PRIVATE LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
	HQ File :01/84/050/00396/AM19/	RLA File :05/24/040/00515/AM19/	Lic.No/Date:0510408968 18.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and				

decided to ratify the norms for the above advance authorization as applied for.
GSM should match in import and export.
RA concerned may take necessary action subject to compliance of other usual conditions.

32	Case No.: 27/21/84-ALC3/2018	Party Name:PINNACLE CLOTHING CO	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00397/AM19/	RLA File :05/24/040/00517/AM19/	Lic.No/Date:0510408965 18.12.2018	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions.			

33	Case No.: 16/21/84-ALC3/2018	Party Name:MATRIX CLOTHING PVT. LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00386/AM19/	RLA File :05/24/040/00523/AM19/	Lic.No/Date:0510409021 20.12.2018	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions.			

34	Case No.: 17/21/84-ALC3/2018	Party Name:RICHA & CO	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00387/AM19/	RLA File :05/24/040/00531/AM19/	Lic.No/Date:0510409018 20.12.2018	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions.			

35	Case No.: 18/21/84-ALC3/2018	Party Name:MODELAMA EXPORTS PVT LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Deferred
	HQ File :01/84/050/00388/AM19/	RLA File :05/24/040/00528/AM19/	Lic.No/Date:0510409017 20.12.2018	Defer Date: 28.02.2019
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the CAD, Sketch and measurement chart The case stands deferred for re-listing on 28.02.2019.			

36	Case No.: 14/21/84-ALC3/2018	Party Name:MATRIX CLOTHING PVT. LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status: Approved
	HQ File :01/84/050/00384/AM19/	RLA File :05/24/040/00541/AM19/	Lic.No/Date:0510409058 26.12.2018	
	Decision: Committee considered the case as per agenda along with other relevant papers and			

decided to ratify the norms for the above advance authorization as applied for.
GSM should match in import and export.
RA concerned may take necessary action subject to compliance of other usual conditions

37	Case No.:15/21/84-ALC3/2018	Party Name:RICHA GLOBAL EXPORTS PRIVATE LIMITED	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Approved
	HQ File :01/84/050/00385/AM19/	RLA File :05/24/040/00540/AM19/	Lic.No/Date:0510409055 26.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions				

38	Case No.:2/21/84-ALC3/2018	Party Name:AYM SYNTEX LTD.	Meet No/Date:21/84-ALC3/2018 17.01.2019	Status:Deferred
	HQ File :01/84/050/00372/AM19/	RLA File :03/94/040/00845/AM19/	Lic.No/Date:0310826087 02.01.2019	Defer Date: 28.02.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to clarify the weight of export product is 88.26 times higher than the weight of input, the content of input to be similar in the export product. The case stands deferred for re-listing on 28.02.2019.				

Minutes of manual cases considered by the Norms Committee -V
In Meeting No.21/84 AM-19 dated 17.01.2019 actually held on 01.02,20019

39.

Case No. 289	M/s. Toray Kusumgar Advanced Textile Pvt. Ltd.
NC M.No.21/84 AM-19 dt.17.01.2019	F.No. 01/84/050/00090/AM17/DES-V
RA F.No.52/24/040/00014/AM17	Adv. Authorisation No. 5210041913 dated 30.05.2016
Req. For deletion of GSM Condition against the above said Adv. Authorisation.	
Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that firm had requested on 27.12.2018 for delete the GSM condition from the decision of NC which was decided in its meeting No.9/84 dated 04.08.2016 as their import item is yarn and the export item is fabric. After detailed deliberation, Committee decided to delete the GSM condition. RA concern may take necessary action subject to compliance of other usual conditions.	

40.

Case No.290	M/s. Shahi Exports Pvt. Ltd.
NC M.No.21/84 AM-19 dt.17.01.2019	F.No. 01/84/171/00049/AM19/DES-V
Prior fixation of adhoc norms for the following export products under special advance licence scheme under para 4.04(a) 1 FTP 2015-20:	
1.	Ladies Jacket made of 100% Polyester PU Coated Dyed Woven Fabric GSM 68 (Tolerance + or – 10%) (Style No. 344J2115)
2.	Ladies Jacket made of 100% Polyester PU Coated Dyed Woven Fabric GSM 68 (Tolerance + or – 10%) (Style No. 344J2115)

Decision: M/s Shahi Exports Pvt. Ltd. vide their letter dated 23.01.2019 has requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

41.

Case No.291	M/s. Shahi Exports Pvt. Ltd.
NC M.No.21/84 AM-19 dt.17.01.2019	F.No. 01/84/171/00041/AM19/DES-V
Prior fixation of adhoc norms for the following export products under special advance licence scheme under para 4.04(a) 1 FTP 2015-20:	
1.	Mens Pullover with Hood made of 57% Cotton 38% Modal 5% Elastane Yarn Dyed Knitted Fabric GSM230 (Tolerance +/-10%, 57% Cotton 38% Modal 5% Elastane Dyed Knitted Fabric GSM230 (Tolerance +/-10%, Style No. 40M6969

Decision: M/s Shahi Exports Pvt. Ltd.vide their letter dated 08.01.2019 has requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

42.

Case No.292	M/s. Shahi Exports Pvt. Ltd.
NC M.No.21/84 AM-19 dt.17.01.2019	F.No. 01/84/171/00042/AM19/DES-V
Prior fixation of adhoc norms for the following export products under special advance licence scheme under para 4.04(a) 1 FTP 2015-20:	
1.	Mens Shirt (Full Sleeve) made of 99% Cotton 2% Elastane arn Dyed Woven Fabric GSM 160 (Tolerance +/-10%), Style No. AM0232.

Decision: M/s Shahi Exports Pvt. Ltd.vide their letter dated 08.01.2019 has requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

43.

Case No. 293	M/s.Dharmesh Textiles Ltd.,
NC Meeting No.18/AM-19 dated 06.12.2018	F.No. 01/84/050/00191/AM19/DES-V
RA F.No. 33/24/040/00005/AM19	Adv. Authorisation No. 3310030461 dated 10.08.2018

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm's representation dated 19.11.2018 has been referred to DIPP for amendment of description and norms of inputs Sl. No. 1 & 6 decided by NC on 25.10.2018. Comment is being awaited. The case stands deferred for re-listing on 28.02.2019.

 21 